

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 35 (ND) /2017

CORAM:

**PRESENT: DR. V. K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
22.04.2019**

NAME OF THE COMPANY: M/s Helpline Hospitality Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

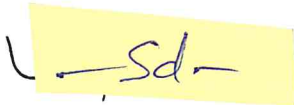
For the Petitioner: Mr. Sameer Rastogi, Advocate for Liquidator

For the Respondent: Mr. Vishnu Sankar, Advocate for R-3 & R4

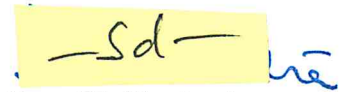
ORDER

An adjournment is being prayed for on behalf of the liquidator as well as the
Ld. Counsel appearing for the Ex-Directors.

To come up on 27th May, 2019.



**(V. K. Subburaj)
Member (T)**



**(Ina Malhotra)
Member (J)**